

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Original Application No.80 of 2021

SUO MOTU Based on the News item in
The Times of India Newspaper,
Coimbatore Edition Dated: 14th February 2021,
"Stench from check dam makes life Miserable".

Vs

The Principal Secretary to Government,
Public Works Department,
Government Secretariat,
Fort, St. George,
Chennai – 600 009 & 5 others

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT OF THE JOINT COMMITTEE CONSTITUTED AS PER THE HON'BLE NGT IN THE MATTER OF IN O.A.NO.80 OF 2021 AS PER THE NGT ORDER DATED 19.05.2021	1 - 4
2.	ANNEXURE	5 - 8

Filed by
Thiru. C. Kasirajan
Advocate, Chennai.

REPORT OF THE JOINT COMMITTEE CONSTITUTED AS PER THE HONOURABLE
NGT IN THE MATTER OF O. A. NO. 80 of 2021 (SZ) - SUO MOTU BASED ON THE NEWS
ITEM PUBLISHED ON 14.02.2021, IN THE TIMES OF INDIA NEWS PAPER,
COIMBATORE EDITION, SUBMITTED BEFORE THE HONOURABLE NATIONAL
GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED
MAY 19, 2021

1.0 Background

"....It is seen from the report that untreated sewage is being let in the water body and it is mentioned in the report about the helplessness of the Executive Officer, Veerapandi Town Panchayat in providing sewage treatment plant. It may be mentioned here that the State is not expected to shirk their responsibility of providing necessary environmental protection to protect the water bodies on account of non-availability of funds for these purposes. There is a responsibility on the local bodies and the District Administration under the respective Solid Waste Management Rules, 2016 to take steps to provide all preventive measures against discharging untreated sewage into the water bodies and the responsibility for providing sewage treatment plants and underground sewage facility to collect the waste water generated in the respective areas to divert the same into the sewage treatment plant for treatment before is being discharged into any water body or other natural resources.

Further in O.A. No. 606 of 2018, the Principal Bench of National Green Tribunal had issued necessary directions in this regard and directed the Chief Secretaries of the respective States to look into the issue and to take appropriate steps to implement the Solid Waste Management Rules, 2016 in their respective States in its letter and spirit. But inspite of all these things are not happening to the expectation of the Courts.

The Tamil Nadu Pollution Control Board (TNPCB) also did not take any action against those persons responsible for the same being a regulator.

The District Collector of the concerned district also had not bestowed his attention to remedy the situation though it was brought to his notice.

The committee has already collected the water samples from the water body and they are awaiting the analysis report to submit the final report and they wanted for two months time for this purpose.

When they are filing the final report, they are directed to mention the steps taken by them to implement the Solid Waste Management Rules, 2016 for providing necessary infrastructure for treating the sewage generated in the local body and what is the nature of action taken by the regulator against the violator for committing such unauthorised activities of discharging untreated sewage into the water body likely to affect the quality of the water in to the water bodies which is not

permissible under The Water (Prevention and Control of Pollution) Act, 1974 and also under the Solid Waste Management Rules, 2016.

The committee is directed to file the final report on or before 30.06.2021..."

2.0 Inspection carried out

The Hon'ble NGT joint committee inspected the Check dam in Eazhu Erumai Pallam near Siva nagar and also the Eazhu Erumai Pallam Stretch from Press Colony to Sirumugai along with the major drains joining the Eazhu Erumai Pallam on 18.04.2021. During inspection the flow of the sewage in the Eazhu Erumai Pallam was moderate and it was observed that, the major drains carrying the sewage generated from the Veerapandi Town Panchayat, Gudalur Town Panchayat and Periyanaickenpalayam Town Panchayat were all directly discharged into the Eazhu Erumai Pallam. Three water samples were collected in Eazhu Erumai Pallam on the same day and analysed through the Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem. The results are tabulated in the table below

S. No.	Parameters	Unit	VPTP-01	VPTP-02	VPTP-03
1	Turbidity*	NTU	11.4	14.5	14.2
2	Conductivity	µmhos/ cm	1487	1407	1526
3	pH at 25°C	Number	6.64	6.66	6.94
4	Total Dissolved Solids at 180°C	mg/l	944	908	996
5	Chloride as Cl	mg/l	175	155	170
6	Sulphate as SO ₄	mg/l	22	43	41
7	BOD (at 27°C for 3 days)	mg/l	33	9	10
8	COD	mg/l	240	56	64
9	Fluoride as F	mg/l	0.444	0.588	0.750
10	Alkalinity as CaCO ₃	mg/l	452	408	400
11	Total Hardness as CaCO ₃	mg/l	380	410	390
12	Sodium as Na	mg/l	132	131	133
13	Calcium as Ca	mg/l	76	72	92
14	Magnesium as Mg	mg/l	46	56	94
15	Potassium as K	mg/l	20	21.1	21.2
16	Dissolved Phosphate as PO ₄	mg/l	3.29	3.22	3.52
17	Bi Carbonate	mg/l	551	498	488
18	Iron Total as Fe	mg/l	0.167	0.186	0.195
19	Nitrate Nitrogen as NO ₃	mg/l	0.121	0.128	0.150
20	Manganese*	mg/l	0.0896	0.1938	0.0216
21	Total Coliform*	MPN/ 100ML	840	700	940
22	Feacal Coliform*	MPN/ 100ML	210	260	430

Note: VPTP-01: Near Selva thottam at Press Colony (Upstream of Veerapandi Town Panchayat), VPTP-02- Outlet of Check dam near Siva Nagar & VPTP-03- Near Easwari Ammal Layout at Thulukkanur (Downstream of Veerapandi Town Panchayat)

From the above table, it is evident that the Eazhu Erumai Pallam is carrying only sewage generated from the Veerapandi Town Panchayat, Gudalur Town Panchayat and Periyanaickenpalayam Town Panchayat which is due to the presence of Fecal coliform in all three locations. Further it is found that the Eazhu Erumai Pallam is not carrying any industrial effluent with sewage.

2.1. Implementation of the Solid Waste Management Rules, 2016

No.4 Veerapandi Town Panchayat is surrounded by the Periyanaickenpalayam Town Panchayat on North, Vellamadai Village Panchayat on West, Bilichi Village Panchayat on South and Gudalur Town Panchayat on East. It is an emerging town and located near to Gudalur-Coimbatore National Highways. The above town panchayat is having the following hamlets Arivoli Nagar, Kunjampalayam, Veerapandi, Nayackeenoor, Thiruvalluvar Nagar and Press Colony and its total extent is 12.35 sq.km.

This town Panchayat has been upgraded from Village Panchayat to Town Panchayat as per the G.O.No.249 Dt.20.11.1984 and further upgraded to selection grade Town Panchayat as per G.O 141 & 142 dated:21.11.2014. As per the census 2011, the population of this selection grade Town Panchayat is 16953.

No.4, Veerapandi Town Panchayat generates solid waste to tune of 4.75 TPD as informed by the Executive Officer, No.4, Veerapandi Town Panchayat. The solid waste generated from the entire Town Panchayat is collected and processed in the Municipal Solid Waste processing facility located at S.F.No.258 Part, & 267 Part, Veerapandi Town Panchayat. The Town Panchayat is handling and operating the Municipal Solid Waste processing, treatment or disposal facility with capacity of less than 5 T/day. As per the Solid Waste Management Rules, 2016 the local authority has to make an application in Form – I for grant of authorisation for setting up waste processing, treatment or disposal facility, if the volume of waste is exceeding five metric tonnes per day including sanitary landfills from the State Pollution Control Board or the Pollution Control Committee, as the case may be.

2.2 . Proposed Sewage Treatment Plant at Eazhu Erumai Pallam:

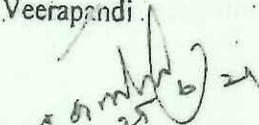
The Executive Officer, No.4, Veerapandi Town Panchayat has submitted letter dated:23.06.2021 (**Annexure 1**) to the Chairman of the committee / District Collector that it has been proposed to provide STP under “Nadanthai Vaazhi Cauvery Project” at a cost of 3.30 Crores to treat the sewage water and to prevent discharging untreated sewage including sullage into Eazhu Erumai Pallam through an odai without treatment in future. Similarly, it is also informed that there is a proposal to provide STPs in Gudalur Town Panchayat and Periyanaickenpalayam Town Panchayat under “Nadanthai Vaazhi Cauvery Project” at a cost of 7.70 Crores and 5.50 Crores respectively.

It is submitted that Installation of STP by the local bodies through the "Nadanthai Vazhi Cauvery" scheme as informed by the officials would be the better permanent solution.

4.0 Summary, Remedial measures and Recommendations:

- i. The analysis results of the samples collected from the Eazhu Erumai Pallam, the presence of Coliform is not meeting the standards prescribed by TNPCB. This confirms the discharge of sewage from the local bodies into Eazhu Erumai Pallam.
- ii. Since, the Executive Officer, No.4, Veerapandi Town Panchayat has given letter dated:23.06.2021 submitted to Chairman of the committee / District Collector, the Executive Officer, No.4, Veerapandi Town Panchayat shall be directed to construct and operate the STP for the treatment of sewage water generated from the Veerapandi Town Panchayat immediately.
- iii. No.4, Veerapandi Town Panchayat shall provide In-situ bioremediation techniques as short term remedies such as Phytoremediation, Constructed Wetlands and Microbial Bioremediation for wastewater treatment in Eazhu Erumai Pallam as suggested by the CPCB immediately until the construction and operation of STP commences.
- iv. No.4, Veerapandi Town Panchayat shall also continue to process and dispose the Municipal Solid Waste as per the Solid Waste Management Rules, 2016 effectively.
- v. Gudalur Town Panchayat and Periyanaickenpalayam Town Panchayat shall also be directed to construct and operate the STP for the treatment of sewage water generated from their Town Panchayats immediately.


Executive Officer,
No.4, Veerapandi Town Panchayat
Veerapandi.


Superintending Engineer, WRD,
Bhavani Basin Circle, Erode.


District Environmental Engineer,
Tamil Nadu pollution Control Board,
Coimbatore North.


District Collector,
Coimbatore.

அனுப்புநர் :

திரு.கா.கதிர்வேல்,
செயல் அலுவலர்,
எண் 04 வீரபாண்டி பேரூராட்சி,
பிரஸ் காலனி (அஞ்சல்),
கோயம்புத்தூர் - 641019.

பெறுநர்:

ஒருங்கிணைப்பு குழுத் தலைவர் மற்றும்
மாவட்ட ஆட்சித்தலைவர் அவர்கள்,
கோயம்புத்தூர்-18.

ந.க.எண் : 220 / 2021 நாள்: 23.06.2021.

அய்யா,

பொருள் :

பொது சுகாதாரம் - கோயம்புத்தூர் மாவட்டம் - எண்.04. வீரபாண்டி பேரூராட்சி - கோவை மேட்டுப்பாளையம் சாலை பிரஸ்காலனி அருகில் எண்.04.வீரபாண்டி பேரூராட்சிக்குட்பட்ட வார்டு எண்.1 சிவா நகர் குடியிருப்பு பகுதியின் கிழக்கு மற்றும் தெற்கு பகுதியில் உள்ள ஓடையில் கழிவுநீர் செல்வது - தேசிய பசுமை தீர்ப்பாயம் அசல் விண்ணப்பம் எண்.80 of 2021 (SZ) குறித்த அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

பார்வை :

1. தேசிய பசுமை தீர்ப்பாயம் விண்ணப்பம் எண்.80/2021(SZ) நாள்.14.02.2021.
2. இவ்வலுவலக கடிதம் ந.க.எண்.220/2021 நாள்.09.04.2021.
3. தேசிய பசுமை தீர்ப்பாயம் தெற்கு மண்டலம், சென்னை விண்ணப்பம் எண்.80/2021(SZ) நாள்.19.05.2021

பார்வை 1-ல் காணும் தேசிய பசுமை தீர்ப்பாயத்தின் அசல் விண்ணப்பத்தில் பேரூராட்சிக்குட்பட்ட சிவா நகர் பகுதிக்கு அருகில் உள்ள ஓடையில் செல்லும் கழிவுநீரால் அப்பகுதியில் தூர்நாற்றம் வீசுவதோடு, நோய்தொற்று ஏற்படும் அபாயம் உள்ளதாக தெரிவித்து 14.02.2021 ஆம் தேதிய Times of India நாளிதழ் "Stench from check dam make life miserable" என்ற செய்தி வெளியானதின் அடிப்படையில் தேசிய பசுமை தீர்ப்பாயம் தானாக முன்வந்து அசல் விண்ணப்பம் எண்.80/2021(SZ) நாள்.14.02.2021-ன்படியான உத்திரவில் இப்பொருள் தொடர்பாக நடவடிக்கை மேற்கொள்ளும் பொருட்டு மாவட்ட ஆட்சித்தலைவர் அல்லது துணை ஆட்சியர் பதவிக்கு குறையாத பதவியில் உள்ள அலுவலர், தமிழ்நாடு மாசு கட்டுப்பாட்டு வாரிய அலுவலர், பொதுப்பணித்துறை கண்காணிப்பு பொறியாளர் மற்றும் நீர்வள ஆதார அமைப்பு அலுவலர் மற்றும் பேரூராட்சியின் செயல் அலுவலரை கொண்டு குழு அமைத்து நடவடிக்கை மேற்கொண்டு 16.04.2021 ஆம் தேதிக்குள் அறிக்கை சமர்ப்பிக்க தெரிவித்து உத்திரவிடப்பட்டுள்ளது.

கோயம்புத்தூர் மாவட்டம், எண்.04.வீரபாண்டி பேரூராட்சியானது பெரியநாயக்கன்பாளையம் பேரூராட்சிக்கு வடக்கு, வெள்ளமடை கிராம ஊராட்சிக்கு மேற்கு, பிளிச்சி கிராம ஊராட்சிக்கு தெற்கு மற்றும் கூடலூர் பேரூராட்சிக்கு கிழக்கும், கோயம்புத்தூர் - கூடலூர் தேசிய நெடுஞ்சாலைக்கு அருகில் அமைந்துள்ள வளர்ந்துவரும் நகரமாகும். இப்பேரூராட்சிக்குட்பட்ட பகுதியில் அறிவொளி நகர், குஞ்சாம்பாளையம், எண்.04.வீரபாண்டி, நாயக்கஜார், திருவள்ளூர் நகர் மற்றும் பிரஸ்காலனி ஆகிய குக்கிராமங்களை உள்ளடக்கிய 12.35 ச.கி. மீட்டர் பரப்பளவு கொண்ட பகுதியாகும்.

எண்.04.வீரபாண்டி பேரூராட்சி கிராம ஊராட்சியாக இருந்து அரசாணை எண்.249 நாள்.20.11.1984-ன்படி 20.11.1984 முதல் (முதல் நிலை) பேரூராட்சியாக தரம் உயர்த்தப்பட்டது. அரசாணை எண்.150 ஊரக வளர்ச்சித்துறை நாள்.01.10.2004 முதல் (முதல் நிலை) பேரூராட்சியாகவும், தற்போது அரசாணை எண்.141, 142 நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை (T.P.II) நாள்.21.11.2014-ன்படி தேர்வு நிலை பேரூராட்சியாக தரம் உயர்த்தப்பட்டு செயல்பட்டு வருகிறது.

இப்பேரூராட்சி கிராம ஊராட்சியிலிருந்து பேரூராட்சியாக தரம் உயர்த்தப்பட்ட காலகட்டத்தில் சுமார் 2150 குடியிருப்புகளுடன் 6850 மக்கள் தொகை கொண்ட பேரூராட்சியாகும். 2011 ஆம் ஆண்டு மக்கள் தொகை கணக்கெடுப்பின்படி மக்கள் தொகை 16953 ஆகும். இந்நிலையில் இப்பேரூராட்சி பகுதிகள் பெரியநாயக்கன்பாளையம் பேரூராட்சி குடியிருப்புகளிலிருந்து இடைப்பட்ட விவசாய பூமிகளை கொண்டு தனித்து இருந்த நிலையாறி தற்போது மிக விரைவாக வளர்ச்சியடைந்து வரும் பேரூராட்சியாகவும், கூடலூர் மற்றும் பெரியநாயக்கன்பாளையம் பேரூராட்சிகளுடன் இணைந்த குடியிருப்பு பகுதியாக உள்ளது. மேலும், இப்பேரூராட்சி பகுதி கோவை - மேட்டுப்பாளையம் - உதகை செல்லும் தேசிய பிரதான சாலையின் இருபுறமும் அமையப்பெற்ற பேரூராட்சியாக அமைந்துள்ளதால் அதிகப்படியான குடியிருப்பு மற்றும் வணிக ஸ்தாபனங்கள் அமையப்பெற்று வந்து செல்லும் மக்கள் 5000-ற்கும் மேற்பட்டவர் தினசரி கடந்து செல்பவர்களாக அமைந்துள்ளது.

மேற்கு தொடர்ச்சி மலையிலிருந்து ஏழு எருமை பள்ளம் நாயக்கன்பாளையம் கிராம ஊராட்சி, கூடலூர் பேரூராட்சி தென்புற பகுதி மற்றும் பெரியநாயக்கன்பாளையம் பேரூராட்சி வழியாக பூகோள ரீதியாக அமைப்பெற்ற இப்பேரூராட்சி வழியாக பிளீச்சி கிராம ஊராட்சி, சிக்காரம்பாளையம் கிராம ஊராட்சி, காரமடை ஊராட்சி ஒன்றிய வழியாக, சிறுமுகை பேரூராட்சி பகுதியில் உள்ள பவானி ஆற்றுப்படுகையில் நீர் செல்லத்தக்க வகையில் அமைப்பெற்றுள்ளது. மேலும், இப்பள்ளத்தில் நாயக்கன்பாளையம் மற்றும் இப்பேரூராட்சி திருவள்ளூர் நகர் பகுதியில் தடுப்பணை ஏற்படுத்தப்பட்டு நீர் தேக்கம் ஏற்பட்டு வெளியேறத்தக்க வகையில் அமைக்கப்பட்டு, தடுப்பணை கட்டப்பட்டு நீர்த்தேக்கப்பட்டு வருகிறது.

மேற்படி ஓடை வழியாக மழை காலங்களை தவிர மற்ற நாட்களில் கழிவுநீர் மட்டுமே அழிக்கப்படியாக இவ்வோடையில் நாயக்கன்பாளையம் கிராம ஊராட்சியில் சுமார் 6500 குடியிருப்புகள், கூடலூர் பேரூராட்சியில் 15500 குடியிருப்புகள், பெரியநாயக்கன்பாளையம் பேரூராட்சியில் 9500 குடியிருப்புகள் அமைப்பெற்றுள்ள பகுதிகளிலிருந்து வெளியேற்றப்படும் கழிவுநீரானது, மேற்காணும் நீர்வழித்தடம் ஓடை வழியாக என்.04.வீரபாண்டி பேரூராட்சிக்குட்பட்ட சிவா நகர் பகுதிக்கு பின்புறம் உள்ள தடுப்பணையில் சேகரம் ஆகிறது. மேலும், வெள்ளமடை கிராம ஊராட்சி பகுதி மற்றும் கூடலூர் பேரூராட்சியின் வட்டாற்பகுதிகளிலிருந்து தனித்தனியாக கழிவுநீர் வடிகால் இவ்வோடையில் கலந்து இவ்வழியாக இத்தடுப்பணையில் சேகரம் ஆகிறது.

மேற்காண் தடுப்பணை 1986 ஆம் ஆண்டில் அப்பகுதியில் இருக்கும் விவசாய பூமிகளுக்கு நீர் ஆதாரம் அதிகரிக்கும் வகையில் விவசாயிகளின் நலன் கருதி அன்றைய காலத்தில் கட்டப்பட்டு மழைநீர் தேக்கம் ஏற்படுத்தி பயன்பாட்டில் இருந்து வந்தது. இந்நிலையில் இப்பேரூராட்சியை கற்றியுள்ள பேரூராட்சிகள் மற்றும் ஊராட்சி பகுதிகள் கடந்த 15 வருடங்களாக அதிகப்படியான வளர்ச்சியடைந்து வரும் நிலையில் விவசாய பூமிகள் குடியிருப்பு புதிய மனையிடங்களாக ஏற்படுத்தப்பட்டு கழிவுநீர்கள் இவ்வோடை வழியாக அப்புறப்படுத்தப்படும் சூழ்நிலை உள்ளது.

மேற்படி ஓடையின் மேற்கு மற்றும் வடக்கு பகுதியில் நகர் ஊரமைப்பு துறையின் அனுமதி பெற்ற சிவா நகர் எனும் மனைப்பிரிவு அமைந்துள்ளது. (மேற்படி மனைப்பிரிவிற்கு திட்ட அனுமதி என்.79/2010 நாள்.08.09.2010 93/2011 நாள்.25.02.2011 மற்றும் 126/2012 நாள்.26.06.2012). மேற்படி சிவா நகரில் தற்போது 133 குடியிருப்புகள் கட்டப்பட்டு அப்பகுதியில் உள்ள கழிவுநீர் அவ்வோடை வழியே செல்லத்தக்க வகையில் அமைப்பெற்றுள்ளது.

பார்வை (3)-ல் காணும் தேசிய பசுமை தீர்ப்பாயத்தின் அசல் மனுவில் கட்டிக்காட்டியுள்ள மேற்படி பகுதியில் உள்ள தடுப்பணையில் சேகரம் ஆகும் கழிவுநீரை சுத்திகரிப்பு செய்ய "நடந்தாய்வாழி காவேரி" திட்டத்தில் இப்பேரூராட்சியை கற்றியுள்ள கூடலூர் பேரூராட்சிக்கு மதிப்பீடு ரூ.7.70 கோடி, பெரியநாயக்கன்பாளையம் பேரூராட்சிக்கு மதிப்பீடு ரூ.5.50 கோடி மற்றும் இப்பேரூராட்சிக்கு பகுதிக்கு மதிப்பீடு ரூ.3.30 கோடியிலும், அந்தந்த உள்ளாட்சி பகுதியில் சேகரம் ஆகும் மொத்த கழிவுநீரையும் சுத்திகரிக்கப்பட்டு சுத்தப்படுத்தப்பட்ட நீரினை அப்பகுதிகளின் வழியாக வரும் இவ்வோடையிலேயே கலக்கும் வகையில் கழிவுநீர் சுத்திகரிப்பு மைய திட்டத்தில் அமைப்பெற்றுள்ளது. மேலும், இப்பேரூராட்சி பகுதியில் தடுப்பணையில் சுத்திகரிக்கப்பட்ட நீர் மட்டுமே வரப்பெற்று தேக்கம் ஏற்படும். எனவே, விவசாய உபயோகத்திற்கு பயன்படுத்தும் பொருட்டு அந்தந்த உள்ளாட்சிகளில் இடம் தேர்வு செய்து நிரந்தர தீர்வாக பணிகளை மேற்கொள்ள பூர்வாங்க நடவடிக்கைகள் சம்பந்தப்பட்ட துறை மூலமாக மேற்கொள்ளப்பட்டு வருகிறது. மேலும், தற்காலிக தீர்வாக அவ்வோடையில் கழிவுநீர் கலக்கும் பகுதியில், நாணல், சேம்பு மற்றும் கல்வாழை வளர்க்கும் திட்டங்கள் செயல்படுத்தி நடவடிக்கை மேற்கொள்ளப்பட்டு வருகிறது.

இப்பேரூராட்சியில் திடக்கழிவு மேலாண்மை திட்டம் செயல்படுத்தப்பட்டு வருகிறது. மேலும் பேரூராட்சி பகுதியில் 8150 குடியிருப்புகள் உள்ளது. இக்குடியிருப்புகளிலிருந்து திடக்கழிவு மேலாண்மை திட்டத்தில் 41 எண்ணிக்கை தள்ளு வண்டி மூலம் 51 சுய உதவிக்குழு பணியாளர்களால் மற்றும் பேட்டரி வாகனம் 2 எண்ணிக்கை, மினி ஆட்டோ 1 எண்ணிக்கை தினசரி வீடு வீடாக சென்று மக்கும் குப்பை, மக்காத குப்பை தரம் பிரித்து 4.750 மெட்ரிக் டன் குப்பைகள் முதல் நிலை சேகரம் செய்யப்படுகிறது. முதல் நிலை சேகரம் செய்யப்பட்ட குப்பைகளை பேரூராட்சியின் பராமரிப்பில் உள்ள 2 எண்ணிக்கை டிராக்டர் வாகனம் மூலம் இரண்டாம் நிலை சேகரம் செய்யப்பட்டு பேரூராட்சிக்கு சொந்தமான க.ச.எண்.258 part, 267 part, பகுதியில் 2.00 ஏக்கர் பரப்பளவில் அமைந்துள்ள உரப்பூங்காவிற்கு (RR Park) கொண்டு செல்லப்படுகிறது. அவ்வாறு கொண்டு செல்லப்பட்ட குப்பைகள் தரம் பிரிக்கப்பட்டு மக்கும் குப்பைகளை பஞ்சகாவிய முறையில் இயற்கை உரமாக தயாரிக்கப்படுகிறது. மேலும் இவ்வழக்கு தொடர்பாக பேரூராட்சியின் சார்பாக வழக்கறிஞரை அவர்களை நியமனம் செய்ய நடவடிக்கை மேற்கொள்ளப்பட்டு வருகிறது என்பதை பணிவுடன் தெரிவித்துக் கொள்கிறேன்.


செயல் அலுவலர்,
என்.04. வீரபாண்டி பேரூராட்சி,
கோயம்புத்தூர் - 641019.

நகல்:- மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,
கோயம்புத்தூர் வடக்கு அலுவலகம், 266, மேட்டுப்பாளையம் ரோடு, கோயம்புத்தூர் - 641043.

நகல்:- பேரூராட்சிகளின் உதவி இயக்குநர்,
கோயம்புத்தூர் மண்டலம். கோயம்புத்தூர் அவர்களின் தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.

1000 m² = 10764.85 ft² = 24.68 //
 2200 m² = 23680.88 ft² = 54.31 //

SEWAGE TREATMENT PLANT - METTUR TO TRICHY PROJECT I

Sl.no	River	District	Location	STP DETAILS	Technology	Land Requirement (Sq m)	Unit Cost (Cr)
				New (MLD)			
1	Cauvery	Erode	Erode (M.Corp)	17.00	ASP	14450.00	20.40
2	Thirumanimuthar	Salem	Salem Corporation	14.00	ASP	11900.00	16.80
			Corporation Total	31.00		26350.00	37.20
1	Cauvery	Erode	Bhavani (M)	4.50	SBR	2925.00	9.90
2	Cauvery	Namakkal	Kumarapalayam (M)	8.00	SBR	5200.00	17.80
3	Cauvery	Namakkal	Pallipalayam (M)	4.50	SBR	2925.00	9.90
4	Sarabhangha	Salem	Edappadi	7.50	SBR	4875.00	16.50
6	Bhavani	Erode	Gobichetipalayam (M)	6.50	SBR	4225.00	14.30
8	Bhavani	Nilgiris	coonoor	5.00	SBR	3250.00	11.00
9	Bhavani	Nilgiris	Ooty	6.50	SBR	4225.00	14.30
10	Amaravathy	Karur	Karur	15.00	ASP	12750.00	18.00
11	Amaravathy	Tiruppur	Dhorepuram	4.00	SBR	2600.00	8.90
12	Cauvery	Karur	Kulithalai (M)	3.00	SBR	2200.00	6.60
			Municipality Total	64.50		45175.00	126.90
1	Cauvery	Erode	Chennasamudram (TP)	0.70	MBSR	1000.00	1.05
2	Cauvery	Erode	Kilampadi (TP)	0.60	MBSR	1000.00	0.90
3	Cauvery	Erode	Kodumudi (TP)	1.20	MBSR	2200.00	2.64
4	Cauvery	Erode	Modakunchi (TP)	1.00	MBSR	1000.00	1.50
5	Cauvery	Erode	Pasur (TP)	0.50	MBSR	500.00	0.75
6	Cauvery	Erode	Unjalur (TP)	0.20	MBSR	500.00	0.30
7	Cauvery	Erode	Vellottamparappu (TP)	0.70	MBSR	1000.00	1.05
8	Cauvery	Namakkal	Alampalayam (TP)	2.00	SBR	2200.00	4.40
9	Cauvery	Namakkal	Moharur (TP)	1.50	SBR	2200.00	3.30
10	Cauvery	Namakkal	Potharur (TP)	2.00	SBR	2200.00	4.40
11	Cauvery	Namakkal	Velur (TP)	2.50	SBR	2200.00	5.50
12	Cauvery	Namakkal	Venkerai (TP)	1.00	MBSR	1000.00	1.50
13	Sarabhangha	Salem	omalur	2.50	SBR	2200.00	5.50
14	Sarabhangha	Salem	Poolampatti (TP)	1.00	MBSR	1000.00	1.50
15	Cauvery	Salem	Yeerakkalipudur (TP)	1.50	SBR	2200.00	3.30
16	Noyyal	Coimbatore	Alanthurai (TP)	0.60	MBSR	1000.00	0.90
17	Noyyal	Coimbatore	Dhalivur (TP)	1.00	MBSR	1000.00	1.50
18	Noyyal	Coimbatore	Irugur (TP)	2.30	SBR	2200.00	5.06
19	Noyyal	Coimbatore	Kannampalayam (TP)	1.40	SBR	2200.00	3.08
20	Noyyal	Coimbatore	Karumthampatti (TP)	3.20	SBR	2080.00	7.04
21	Noyyal	Coimbatore	Pallapalayam (TP)	1.10	SBR	2200.00	2.42
22	Noyyal	Coimbatore	Perur (TP)	0.80	MBSR	1000.00	1.20
23	Noyyal	Coimbatore	Pooluvapatti (TP)	1.20	SBR	2200.00	2.64
24	Noyyal	Coimbatore	Sulur (TP)	2.50	SBR	2200.00	5.50
25	Noyyal	Coimbatore	Thenkarai (TP)	0.70	MBSR	1000.00	1.05
26	Noyyal	Coimbatore	Thondamuthur (TP)	1.00	MBSR	1000.00	1.50
27	Noyyal	Coimbatore	VeJapatti (TP)	1.00	MBSR	1000.00	1.50
28	Noyyal	Coimbatore	Vellisur (TP)	2.20	SBR	2200.00	4.84
29	Noyyal	Tiruppur	Muthur (TP)	1.20	SBR	2200.00	2.64
30	Noyyal	Tiruppur	Samalapuram (TP)	2.00	SBR	2200.00	4.40
31	Noyyal	Tiruppur	Thirumuruganpandi (TP)	3.00	SBR	2200.00	6.60
32	Bhavani	Coimbatore	Guozhur (TP)	3.50	SBR	2275.00	7.70
33	Bhavani	Coimbatore	Pariyankkenpalayam (TP)	2.50	SBR	2200.00	5.50
34	Bhavani	Coimbatore	Siumugai (TP)	1.50	SBR	2200.00	3.52
35	Bhavani	Coimbatore	Veerapandi (TP)	1.50	SBR	2200.00	3.30
36	Bhavani	Erode	Ammappettai (TP)	1.00	MBSR	1000.00	1.50
37	Bhavani	Erode	Appakudal (TP)	1.00	MBSR	1000.00	1.50
38	Bhavani	Erode	Ariyepampalayam (TP)	1.50	SBR	2200.00	3.30

x 2.50 units

55 units

K

x

x

x

x

Neelambur Mail box : President neelambur u Com

Phone/Secretary : 638232242 (2 to 3 pm) Call

Madappur : pt details to be sent to Neelambur T-P.

39	Bhavanai	Erode	Alhani (TP)	1.00	MBBR	1000.00	1.50
40	Bhavanai	Erode	Bhavanisagar (TP)	0.80	MBBR	1000.00	1.20
41	Bhavanai	Erode	Jambai (TP)	1.50	SBR	2200.00	3.30
42	Bhavanai	Erode	Kasipalayam (G) (TP)	0.80	MBBR	1000.00	1.20
43	Bhavanai	Erode	Lakkampalli (TP)	1.10	SBR	2200.00	2.42
44	Bhavanai	Erode	Nerunjipettai (TP)	0.60	MBBR	1000.00	0.90
45	Bhavanai	Erode	P Mettupalayam (TP)	0.80	MBBR	1000.00	1.20
46	Bhavanai	Erode	Periyakodiveri (TP)	1.10	SBR	2200.00	2.42
47	Bhavana	Erode	Salangapalayam (TP)	1.50	SBR	2200.00	3.30
48	Bhavana	Erode	Sunyangalayam (TP)	2.60	SBR	2200.00	5.72
49	Bhavanai	Erode	Vaniputhur (TP)	1.10	SBR	2200.00	2.42
50	Amaravathy	Karur	Punjai Thottakurichi (TP)	1.00	MBBR	1000.00	1.50
51	Amaravathy	Karur	Punaiyugalur (TP)	2.10	SBR	2200.00	4.62
52	Amaravathy	Tiruppur	Madathukulam	2.00	SBR	2200.00	4.40
53	Cauvery	Karur	Krishnarayapuram (TP)	1.00	MBBR	1000.00	1.50
54	Cauvery	Karur	Marudur (TP)	1.00	MBBR	1000.00	1.50
55	Cauvery	Tiruchirappalli	Musiri (TP)	2.60	SBR	2200.00	5.72
56	Cauvery	Tiruchirappalli	Sirugamani (TP)	1.00	MBBR	1000.00	1.50
57	Cauvery	Tiruchirappalli	Thottiyam (TP)	1.50	SBR	2200.00	3.30
			Town Panchayat	81.80		94355.00	165.40
1	Cauvery	Namakkal	Pallipalayam Agraharam (C)	1.50	SBR	2200.00	3.30
2	Cauvery	Namakkal	Pudupalayam Agraharam (C)	0.50	MBBR	500.00	0.75
3	Noyyal	Coimbatore	Chinnampalayam (CT)	0.80	MBBR	1000.00	1.20
4	Noyyal	Coimbatore	K.Madapur (CT)	0.50	MBBR	500.00	0.75
5	Noyyal	Coimbatore	Muthugoundam Pudur (CT)	1.00	MBBR	1000.00	1.50
6	Noyyal	Coimbatore	Neelambur (CT)	0.80	MBBR	1000.00	1.20
7	Noyyal	Tiruppur	Palangarai (CT)	1.60	SBR	2200.00	3.52
8	Noyyal	Tiruppur	Sircar Periapalayam (CT)	0.60	MBBR	1000.00	0.90
9	Amaravathy	Karur	Andankovi (East)	0.70	MBBR	1000.00	1.05
10	Amaravathy	Karur	Andankovi (West)	0.20	MBBR	500.00	0.30
11	Amaravathy	Karur	Chinna Dharapuram	0.30	MBBR	500.00	0.45
12	Amaravathy	Tiruppur	Alankiyam	0.50	MBBR	500.00	0.75
13	Amaravathy	Tiruppur	Kadathur	0.30	MBBR	500.00	0.45
14	Amaravathy	Tiruppur	Kanayur	0.60	MBBR	1000.00	0.90
15	Amaravathy	Tiruppur	Karatoluvu	0.40	MBBR	500.00	0.60
16	Amaravathy	Tiruppur	Kozhumam	0.20	MBBR	500.00	0.30
17	Amaravathy	Tiruppur	Kumaralingam	1.30	SBR	2200.00	2.86
18	Amaravathy	Tiruppur	Solamadevi	0.40	MBBR	500.00	0.60
			Total	12.20		17100.00	21.38
			Grand Total	189.50		182980.00	350.88

Dharapalayam
Madathukulam
do
Madathukulam

Sampathkumar (S) mail Com

Siralan Panjapalayam clerk 04mbd 100002/90 laksh.
7810000219/gurusami

President: 9842253063

Aranasig Hariharan
BDO PT

Palangarai clerk call no: 850848448.

Selvan

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE AT
CHENNAI.**

Original Application No.80 of 2021

SUO MOTU Based on the News item
in
The Times of India Newspaper,
Coimbatore Edition Dated: 14th
February 2021,
"Stench from check dam makes life
Miserable".

Vs

The Principal Secretary to
Government,
Public Works Department,
Government Secretariat,
Fort, St. George,
Chennai – 600 009 & 5 others

...Respondents

**REPORT OF THE JOINT
COMMITTEE CONSTITUTED AS
PER THE HON'BLE NGT IN THE
MATTER OF IN O.A.NO.80 OF 2021
AS PER THE NGT ORDER DATED
19.05.2021**

**Advocate for Respondent No.TNPCB
Thiru. Kasi Rajan,
Advocate, Chennai.**

Date:28.06.2021.

Date of hearing on:30.06.2021